

**Central Administrative Tribunal**  
**Jammu Bench, Jammu**

Hearing through video conferencing

Monday, this the 31<sup>st</sup> day of August, 2020

TA No. 61/261/2020  
MA No.61/413/2020  
SWP 1376/2004

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J

1. Manjeet Singh, aged 22 years,  
S/o Sh. Jagat Singh,  
R/o Basti Gobindpura,  
(Imbal Morh)  
Tehsil R.S. Pura,  
District Jammu (J&K).

...Applicant

(By advocate: Mr. Arshad Majid Malik)

Versus

1. The Union of India through  
Secretary, Ministry of Home  
Affairs, New Delhi.
  
2. The Director General,  
Central Reserve Police Force,  
New Delhi.

3. Deputy Inspector General of Police,  
CRPF, Jammu Renge. Bantalab (Jammu).
4. The additional DIGP Group Centre,  
CRPF Ban Talab, Bantalab, Jammu.
5. Dr. B.K. Singh.
6. Dr. Punam Chowdhary.
7. Dr. Chander Shekhar

All posted at Group Centre Hospital CRPF  
Ban Talab Jammu.

...Respondents

(By advocate: Mr. S.C. Mansotra)

#### **ORDER (Oral)**

**By MR. RAKESH SAGAR JAIN, MEMBER – J**

Learned counsel for the applicants submits that he has no instructions from the applicants for further proceeding in the case. As such TA is dismissed due to non-prosecution.

**(Rakesh Sagar Jain)  
Member (J)**

/jk/

Versu

Abdul Majeed Sheikh, aged 42 years,  
S/o Mohammad Mukhtar Sheikh,  
R/o Zachaldara, Handwara,  
District Kupwara

...Applicant

(By advocate: Mr. M.M. Das)

Versus

1. Union Territory of Jammu & Kashmir through  
Commissioner/Secretary to Government,  
Housing and Urban Development Department,  
Civil Secretariat, Srinagar/Jammu.
2. Chief Executive Officer,  
Urban Development Agency, Kashmir-Srinagar.

...Respondents

(By advocate: Mr. Amit Gupta)

O R D E R

Per Rakesh Sagar Jain, Member (J)

